

Supply of Vanaspati to Orissa

11306. SHRI SARAT KAR: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Central Government are aware that there is no satisfactory arrangement of supply of vanaspati to the State of Orissa;

(b) whether there is any move from the State level or the Industrial Promotion and Investment Corporation of Orissa; and

(c) if so, the reaction of Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) While there is no unit producing vanaspati in Orissa, the requirements of the vanaspati in that State are being fully met by despatches from the producing States.

(b) and (c). An industrial licence has been issued to M/s. Industrial Promotion and Investment Corporation of Orissa in September, 1978, to establish a vanaspati unit of a capacity of 15,000 M.T. per annum in Orissa.

Report Regarding Merger of Times group with losing cement and Jute units

11307. DR. RAMJI SINGH: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) have Government seen the report in "Clarity" dated the 10th February, 1979 regarding merger of "Times" group with losing cement and jute units; and

(b) if so, facts thereof and action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b). The information is being collected and will be laid on the Table of the House.

Cases of Corruption against Officers of Licensing Department

11308. SHRI ANANT RAM JAISWAL: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether any cases of corruption on the part of high Officers of the Licensing Department in the Office of the Chief Controller of Imports and Exports have come to the notice of Government;

(b) the nature of irregularities committed by them in regard to their favouring of industrialists/traders for their personal benefits; and

(c) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) Yes, Sir. During the period 1-1-1976 to 30-4-1979 twelve cases containing allegations of corruption on the part of Gazetted officers (both Category A & B) in the Organisation of the Chief Controller of Imports & Exports came to the notice of Government.

(b) The allegations related to acquisition of assets disproportionate to their known sources of income in three cases and in the rest showing favour to firms.

(c) In two cases charge-sheets were filed in courts. Two Officers were dismissed from service. One was "Censured" and recordable warning was issued in two cases. Five cases are under investigation.

सिले-सिलाए बस्त्रों के निर्यात में गड़बड़ी करने के लिये काली सूची में रखे गये व्यक्तियों/कम्पनियों के नाम

11309. डा० लक्ष्मी नारायण पाण्डेय : क्या वाणिज्य, नागरिक पूति तथा सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) सिले-सिलाये बस्त्रों के निर्यात में गड़बड़ी करने के सम्बन्ध में जिन लोगों प्रथवा फर्मों को काली सूची में रखा गया है, उनके नाम क्या हैं ;